circumstances. The rules also specify the maintenance of standard and quality of meal, their enforcement and monitoring.

To ensure improved quality of SNP to the beneficiaries, quality testing of supplementary nutrition is done by four Quality Control Laboratories under Food and Nutrition Board.

## **Swadhar Greh Scheme**

- 306. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the details of steps taken by Government under Swadhar Greh Scheme to provide economic and social security to women victims in difficult circumstances across the country including Andhra Pradesh;
- (b) whether the women victims are able to lead a decent, independent life after availing benefits under this scheme;
- (c) whether any mechanism is in place to monitor their well being and self respect after becoming beneficiary under the scheme;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for these women.

- (c) and (d) The scheme envisages monitoring of the Swadhar Greh at three levels, *i.e.* District level, State level and Central level.
  - (e) Does not arise.

## **Insufficient funds to Anganwadi Centres**

307. SHRI SANJAY RAUT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: